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Title: Recent violence between Adivasis and Local resident in Guwahati, Assam.

DR. ARUN KUMAR SARMA (LAKHIMPUR): Thank you, Sir, for allowing me to raise this issue. Assam is a terrorist affected State. On an average every week in a year there is bomb blast, killing and injuring hundreds and thousands of people....(*Interruptions*) Sir, the law and order situation in Assam has deteriorated so much that there is total lawlessness in Assam. A particular incident has taken place....(*Interruptions*)

MR. CHAIRMAN: Nothing will go on record. If you go on speaking like this, I will stop it.

(*Interruptions*) \*â€¦'

MR. CHAIRMAN: It is already 8.00 o'clock. You may mention the point only.

DR. ARUN KUMAR SARMA : You probably know, there is the worst situation in Assam. There was a shameful act in which women were forced to run bare clothes. Women were raped. The situation was so bad that it is beyond expressing in this House.

On 24<sup>th</sup> of November All Adivasi Students' Union of Assam had assembled in Beltola of Guwahati city. With the full knowledge of the Government of Assam they

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\* Not recorded

started a procession with bows and arrows. On the way the processionists became violent. They beat all the passers-by, damaged the vehicles and shops. They indulged in a number of anti-social activities. They were allowed to go up to the State capital. The police force came in the last moment only and used tear gas to control the situation.

After that, the returning processionists were retaliated by on the local residents. Taking advantage of the situation some anti-social elements became active. The women were harassed. All the processionists were harassed by them. As claimed by the students' organisation, it has resulted in the death of at least 20 persons. But the Government of Assam claims that only one person has died.

MR. CHAIRMAN: We can have a separate discussion on this topic. Why are you taking the time of the House?

DR. ARUN KUMAR SARMA : The mystery is, the Assam Government is claiming that only one person has died but 60 people are still missing and out of them 11 are girls.[\[R83\]](#) It is very unfortunate. It is highly condemnable, disgraceful and shameful. I strongly condemn the atrocities committed on the innocent people and also the attack on the sanctity of women...(*Interruptions*)

MR. CHAIRMAN : You conclude now.

DR. ARUN KUMAR SARMA : Sir, this is a very serious issue. I would request you to give me some more time.

MR. CHAIRMAN: Please conclude. Otherwise, I will have to stop you. You can mention only one point.

...(Interruptions)

MR. CHAIRMAN: This is not a discussion.

...(Interruptions)

MR. CHAIRMAN: Mr. Chaliha, you can only associate.

SHRI KIRIP CHALIHA (GUWAHATI): Sir, I am not associating. I am disputing some of the things that have been said.

MR. CHAIRMAN: I will give you one minute.

DR. ARUN KUMAR SARMA : Sir, the Government of Assam, with the full knowledge, allowed the incidents to happen for three consecutive hours. There was not adequate deployment of forces to control the situation. The Magistrate failed to control the situation. So, the State Government is primarily responsible for this kind of action.

MR. CHAIRMAN: Now, Mr. Chaliha, you can speak. Now he will not go on record.

(Interruptions)\*

SHRI KIRIP CHALIHA : Sir, I just want to clarify some of the distortions that have been made in the statement made by my friend, Dr. Sarma. The print and electronic media have been showing the incident which happened there. As you are aware, even the Union Home Minister has made a statement only today on the issue and a discussion is likely to take place tomorrow. Before that, it will be very wrong to put blame on anybody and also it is not a fact that somebody has been raped. This is very wrong allegation and I as the MP from Guwahati cannot allow any such blames on my own people...(Interruptions)

MR. CHAIRMAN: Now Mr. Sardinha to speak and nothing else would go on record.

(Interruptions)\*